(c) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): (a) to (c). As far as Government is aware, there has been no such deployment of warships and submarines for warlike preparations in the ocean area around our country.

EXPORT OF TEXTILES FROM HARYANA

8771. SHRI SHRI CHAND GOYAL: Will the Minister of FOREIGN TRADE be pleased to state:

(a) the total value of textiles exported from Haryana in the nature of curtains, bcd-spreads, etc.;

(b) the countries to which they are exported and the value of foreign exchange carned from them; and

(c) the steps taken by Government to increase their exports ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK): (a) to (c). Statistics of handloom exports are being maintained for the country as a whole and not Statewise.

FOURTH PLAN OUTLAY FOR CHANDIGARH

8772. SHRI SHRI CHAND GOYAL: Will the PRIME MINISTER be pleased to state:

(a) the amount demanded by the Union Territory of Chandigarh for its development in the Fourth Five Year Plan;

(b) the amount sanctioned by the Planning Commission for the Union Territory of Chandigarh for the Fourth Plan;

(c) the amount which Chandigarh is likely to mobilise during the Plan period; 'and

(d) whether there is likely to be some gap and if so, the steps contemplated to fill the gap ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANN-ING (SHRIMATI INDIRA GANDHI): (a) Rs. 21.03 crores. (b) Rs. 7.75 crores,

(c) The entire Plan would be financed by the Centre. The Administration has given no indication about the additional resources it can mobilise.

(d) It is not possible to meet fully the demand of Chandigarh Administration in view of the constraint of resources.

## PRODUCTION OF DRILLING RIGS AND BORING PIPES FOR COMPLETION OF RIVER VALLEY SCHEMES

8773. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be bleased to refer to the reply given to Unstarred question No. 5611 on the 8th April, 1970 regarding production of drilling rigs and boring pipes for completion of river valley schemes and state:

(a) whether Government have since made any survey of the total cultivated and culvatable land which can be irrigated only through ground water; if so, the details thereof;

(b) whether it is proposed on the basis of overall total national assessment to put orders with the Heavy Engineering Corporation for the total national requirement of drilling rigs and boring pipes to do away with their dearth in the country; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRA-SAD): (a) Ground water assessment and development are looked after by the Ministry of Food and Agriculture. According to a rough assessment made by them, the total area in the country that can benefit by irrigation by exploiting ground water is about 55 million acres, of which about 22.5 million acres had already been developed by the end of 1964-65.

(b) and (c). The Ministry of Steel & Heavy Engineering have indicated that the country's requirement of various types of drilling rigs during the Fourth Plan would be about 300. Taking into account the capacity of units other than the Heavy Engineering Corporation, it has been considered by them that it would be adequate if production by the Corporation is maintained at 5 to 6 rigs a month.